

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 201
(IB)-694(ND)/2023
& IA-6291/2023

IN THE MATTER OF:

Punjab National Bank International Limited Petitioner

v.
M/s. MBL Infrastructure Ltd Respondent

Order U/s. 7 of (IBC)

Order delivered on 23.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant/Respondent in main case : Adv. Anusuya Salwan, Adv. Nikita Salwan, Adv. Rachit Wadhwa
For the FC : Adv. Mithilesh Kumar Pandey, Adv. Rahul

ORDER

Heard the Ld. Counsels appearing for the parties. At request and by consent, list the matter **tomorrow i.e. 24.04.2024 for continuation of arguments.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

23.04.2024
Lalit